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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH : CUTTACK

ORIGINAL APPLICATION NO: 123 OF 1993

Date of decision : 24.11.1993

Miss.C.Leelavathi

... Applicant(s)

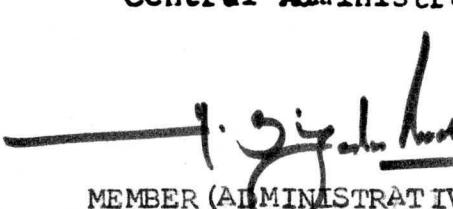
Versus

Union of India & Others

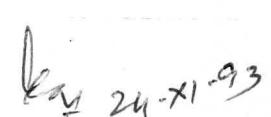
... Respondents

(FOR INSTRUCTIONS)

1. Whether it be referred to the reporters or not? NO
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ?

  
MEMBER (ADMINISTRATIVE)

24 Nov 93

  
VICE-CHAIRMAN

24-11-93

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH CUTTACK**

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Original Application No. 123 of 1991

Date of Decision: 24.11.1993

Miss. C. Leelavathi Applicant

## Versus

Union of India & Others      Respondents

For the applicant M/s.R.V.Ramana  
P.K.Nayak,  
Advocates

For the respondents Mr. P.N. Mohapatra  
Addl. Standing Counsel  
(Central)

C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE - CHAIRMAN

AND

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN)

## JUDGMENT

MR.K.P.ACHARYA, VICE-CHAIRMAN: In this application under Section 19 of the Administrative Tribunals Act, 1985, the petitioner prays for a direction to the opposite parties to dispose of her representation dated 16.10.1990 contained in Annexure-5. Petitioner Miss.C.Leelavati was functioning as Group D Stenographer and her services having been illegally terminated without any rhyme or reason vide order dated 1.2.1990 passed by OP No.2 (Annexure-4) is under challenge.

2. We have heard Mr. P. K. Nayak, learned counsel for the petitioner and Mr. P. N. Mohapatra, learned Standing Counsel. We would direct (keeping ourselves confined to the prayer of the petitioner) that OP No. 1 viz. Secretary

Government of India, Ministry of Telecommunications,  
 Sanchar Bhawan, New Delhi should dispose of the  
 representation filed by the petitioner within 60 days  
 from the date of receipt of a copy of this judgment.  
 Thus the application is accordingly disposed of. No costs.

MEMBER (ADMINISTRATIVE)

24 NOV 93

*h.s.c.s.d.b*  
 24-XI-93  
 VICE-CHAIRMAN

Central Administrative Tribunal  
 Cuttack Bench Cuttack  
 dated the 24.11.1993/B.K.Sahoo

